

CAUSE LIST OF SCCH-7 DATED: 27.09.2021

MORNING SESSION

SL.No.	CASE NUMBER	ADVOCATE NAME
<u>EVIDENCE:</u>		
1.	M.V.C.4623/2014	B.M.CHANDRA SHEKARA
2.	M.V.C.2251/2017	S.A.KHADRI
3.	S.C.1506/2017	G.S. KANNUR
4.	M.V.C.7023/2017	H.L.CHANDRASHEKAR
5.	ECA151/2017	CHETHAN KUMAR
6.	M.V.C.4832/2018	SURESH M. LATUR
7.	S.C.1765/2018	Y.N. ASHWATH REDDY
8.	M.V.C.7628/2018	M.MANJUNATH
9.	S.C.116/2019	N.P. KALLES GOWDA
10.	M.V.C.709/2019	A.SREENIVASIAH
11.	M.V.C.714/2019	B.S. MANJUNATH
12.	M.V.C.1249/2019	C.C. HARISH AND SUMA
13.	M.V.C.1503/2019	CHAMPA.C.
14.	M.V.C.1810/2019	MURTHY D.L.
15.	M.V.C.1811/2019	MURTHY D.L.
16.	M.V.C.1812/2019	MURTHY D.L.
17.	M.V.C.2977/2019	PUTTASWAMY.H.
18.	S.C.763/2019	Y,A, NAGARAJ
19.	ECA85/2019	REEYAZULLA SHARIEF
20.	M.V.C.4131/2019	RAVITEJA
21.	M.V.C.4500/2019	RAVI.K
22.	M.V.C.4670/2019	PILLAREDDY
23.	M.V.C.5100/2019	B C VINODA
24.	M.V.C.5845/2019	CHAMPA.C.
25.	M.V.C.5896/2019	C GIRI BABU
26.	M.V.C.7143/2019	BHOOTAIAH R
27.	M.V.C.7145/2019	V. RAJANNA
28.	M.V.C.7150/2019	T.MOHAN
29.	M.V.C.7165/2019	RAMAKRISHNA R M
30.	M.V.C.7515/2019	SHASHIDHARA R
31.	M.V.C.7616/2019	KRISHNA MURTHY S G
32.	M.V.C.7620/2019	KRISHNA MURTHY S G
33.	M.V.C.618/2020	K.V.RAVINDRA GOWDA
34.	M.V.C.1056/2020	V. BHAGEERATHI
35.	M.V.C.1193/2020	GIRIMALLAIAH
36.	M.V.C.1195/2020	GIRIMALLAIAH
37.	M.V.C.1551/2020	B.S.MANJUNATH

38.	M.V.C.2447/2020	R. SHIVAKUMAR
39.	M.V.C.4208/2020	SUDEEP .D.R.
40.	M.V.C.152/2021	PUTTASWAMY H.
41.	M.V.C.719/2021	A.SREENIVASIAH
42.	M.V.C.1178/2021	H.L. KRISHNA
43.	C.C.41151/2010	H N MANJUNATH
44.	C.C.55551/2014	MS SINGH AND RANI ASSOCIATES

### AFTERNOON SESSION

#### ARGUMENTS:

45.	M.V.C.3137/2016	R.V.HEGDE
46.	M.V.C.6580/2017	A ASHA
47.	M.V.C.6581/2017	A ASHA
48.	S.C.181/2019	D.N. RAMACHANDRAPPA
49.	M.V.C.3418/2019	LOKESH AND LOKESH
50.	M.V.C.4498/2019	B.R. SRINATH
51.	ECA112/2019	SHIVAKUMAR R

CAUSE LIST OF SCCH-7 DATED: 28.09.2021

MORNING SESSION

SL.No.	CASE NUMBER	ADVOCATE NAME
<b><u>EVIDENCE:</u></b>		
1.	M.V.C.3277/2016	BHARATH KUMAR
2.	M.V.C.2735/2017	R. HEMAVATHI
3.	M.V.C.2740/2017	R. HEMAVATHI
4.	M.V.C.2741/2017	R. HEMAVATHI
5.	M.V.C.2742/2017	R. HEMAVATHI
6.	M.V.C.3026/2017	AMARANATH
7.	M.V.C.3958/2017	AMARESHA.N
8.	M.V.C.6459/2017	MANJUNATH L
9.	M.V.C.4711/2018	H.L. CHANDRASHEKAR
10.	M.V.C.5322/2018	N. UMASHANKAR
11.	M.V.C.5433/2018	B.S. MANJUNATH
12.	M.V.C.6931/2018	A.N. PRABHAKAR REDDY
13.	M.V.C.1112/2019	SACHIN V SHETTAR
14.	M.V.C.2795/2019	BHAVANA
15.	M.V.C.2912/2019	BHANU H.M.
16.	M.V.C.3975/2019	UMESHA R
17.	M.V.C.4384/2019	H.M. ANAND
18.	M.V.C.4385/2019	H.M. ANAND
19.	M.V.C.4618/2019	N.MANJUNATH
20.	M.V.C.4619/2019	N.MANJUNATH
21.	M.V.C.5441/2019	G.P. SHIVAPRASAD
22.	M.V.C.5446/2019	SANGAMESH SHARANAPPA SANGANHAL
23.	M.V.C.5542/2019	SURESH E
24.	M.V.C.5813/2019	BOMME GOWDA .B.
25.	M.V.C.6036/2019	R LAKSHMANA
26.	M.V.C.6037/2019	GIRIMALLAIAH
27.	M.V.C.6038/2019	GIRIMALLAIAH
28.	M.V.C.6041/2019	RANGANATHA.A.
29.	MISC 205/2019	VIJAYA KUMAR S.C
30.	M.V.C.6514/2019	N. SHIVARAM
31.	M.V.C.7102/2019	T.V. RAMESH
32.	M.V.C.7316/2019	M. RAJANNA
33.	M.V.C.7921/2019	B.S. HANUMATHARAYAPPA
34.	M.V.C.8057/2019	DAYANANDA K H
35.	M.V.C.8058/2019	DAYANANDA K H
36.	S.C.131/2020	SHYAM V. PRASAD
37.	M.V.C.848/2020	MYLARAIAH

38.	M.V.C.1550/2020	CHAMPA.C.
39.	M.V.C.1644/2020	KN CHANNAPPA
40.	M.V.C.1645/2020	KN CHANNAPPA
41.	M.V.C.1646/2020	HARISH KUMAR .B.G.
42.	M.V.C.2130/2020	G. RAVI KUMAR
43.	S.C.896/2020	K.K. VASANTH
44.	S.C.987/2020	K. PRATHAPAN
45.	M.V.C.4619/2020	CHAMPAKA C
46.	M.V.C.4647/2020	D.G. MANJUNATH
47.	S.C.253/2021	GOPAL SINGH
48.	M.V.C.1401/2021	CHANDRAPPA K.N

### AFTERNOON SESSION

#### ARGUMENTS:

49.	M.V.C.4040/2016	ROHINI NS
50.	M.V.C.476/2019	SURESH M. LATUR
51.	M.V.C.1431/2019	K.P.SHIVALINIAIAH
52.	M.V.C.1691/2019	MALLIKARJUNA K
53.	M.V.C.2752/2019	R. CHANDRA SHEKHAR
54.	S.C.1594/2019	D.M. SHIVA KUMAR

CAUSE LIST OF SCCH-7 DATED: 29.09.2021

MORNING SESSION

SL.No.	CASE NUMBER	ADVOCATE NAME
<u>EVIDENCE:</u>		
1.	M.V.C.6820/2017	REEYAZULLA SHARIEF
2.	M.V.C.167/2018	M.R.KUMARA SWAMY
3.	M.V.C.168/2018	M.R.KUMARA SWAMY
4.	S.C.1072/2018	MANU B.S.
5.	M.V.C.7112/2018	L. MANJUNATHA
6.	ECA 4/2019	ARJUN.R.KHOT
7.	M.V.C.1251/2019	K.B. ROOPA
8.	M.V.C.2422/2019	SANTHOSH
9.	M.V.C.2914/2019	B.S. MANJUNATH
10.	M.V.C.3482/2019	B.S. MANJUNATH
11.	M.V.C.4330/2019	T.G.BASAVARAJU
12.	M.V.C.4815/2019	B.K. NAGARAJ
13.	M.V.C.5015/2019	NAGESH H N
14.	M.V.C.5150/2019	A.SREENIVASIAH
15.	M.V.C.5232/2019	N.R. RAVIKUMAR
16.	M.V.C.5343/2019	N.M.SWAMY
17.	M.V.C.5596/2019	SRIKANTH PATIL.K.
18.	M.V.C.5777/2019	CHANDRA.V
19.	M.V.C.5779/2019	G.B ANANDA
20.	ECA125/2019	MANJAPPA
21.	M.V.C.5938/2019	D. RANJITH PRAKASH
22.	M.V.C.5962/2019	B.K KUMAR
23.	M.V.C.5963/2019	B.K KUMAR
24.	M.V.C.5964/2019	B.K KUMAR
25.	M.V.C.7405/2019	S. ESHWAR REDDY
26.	M.V.C.7406/2019	S. ESHWAR REDDY
27.	M.V.C.7407/2019	S. ESHWAR REDDY
28.	M.V.C.7699/2019	R. PRABHAKARA
29.	M.V.C.7902/2019	P.SURESH
30.	M.V.C.7903/2019	P.SURESH
31.	M.V.C.7904/2019	P.SURESH
32.	MISC15/2020	D B SRINIVASAREDDY
33.	M.V.C.384/2020	LOKESHA.K.R.
34.	M.V.C.599/2020	B.K KUMAR
35.	M.V.C.1054/2020	B.K KUMAR
36.	M.V.C.1118/2020	MANJAPPA
37.	M.V.C.1400/2020	T.MOHAN

38.	M.V.C.2444/2020	RAVITEJA
39.	M.V.C.2445/2020	RAVITEJA
40.	M.V.C.4060/2020	SANNE GOWDA S
41.	MISC 26/2021	N.R. RAVIKUMAR
42.	MISC 27/2021	N.R. RAVIKUMAR
43.	C.C.51385/2014	MS SINGH AND RANI ASSOCIATES

**AFTERNOON SESSION**

**ARGUMENTS:**

44.	M.V.C.2233/2017	PRASSANAKUMAR
45.	M.V.C.3686/2018	GAYATHRI RAVISHANKAR
46.	M.V.C.4305/2018	D.N. NARASAREDDY
47.	M.V.C.4830/2018	S.MALATHI
48.	S.C.553/2019	LEELAKRSIHNNAN.D.
49.	M.V.C.4560/2019	HARISHA S K
50.	M.V.C.7146/2019	H.B. RUDRESH

CAUSE LIST OF SCCH-7 DATED: 01.10.2021

MORNING SESSION

SL.No.	CASE NUMBER	ADVOCATE NAME
<u>EVIDENCE:</u>		
1.	S.C.298/2017	MARIAPPA M.S.
2.	M.V.C.4326/2017	R SHIVAKUMAR
3.	M.V.C.6796/2017	RAVI KUMAR
4.	M.V.C.7541/2017	S.G.NATARAJ
5.	M.V.C.504/2018	SHREERAM T NAYAK
6.	M.V.C.4414/2018	C.C. HARISH AND SUMA
7.	M.V.C.5318/2018	KRISHNA MURTHY S G
8.	M.V.C.5319/2018	KRISHNA MURTHY S G
9.	M.V.C.6452/2018	SACHIN V SHETTAR
10.	M.V.C.7899/2018	D. HARSHA
11.	S.C.605/2019	M. SREERAMA REDDY
12.	M.V.C.2713/2019	KRISHNA MURTHY .S.G.
13.	M.V.C.2714/2019	KRISHNA MURTHY .S.G.
14.	S.C.735/2019	K.V. SHIVA REDDY
15.	M.V.C.3249/2019	GOPALA GOWDA .B.H.
16.	M.V.C.3255/2019	S. MALATHI
17.	M.V.C.3257/2019	MOHAMMED SHARIFF
18.	M.V.C.5400/2019	KRISHNA MURTHY S G
19.	M.V.C.5989/2019	VENKATESHAIAH
20.	M.V.C.6201/2019	T.V. RAMESH
21.	M.V.C.6510/2019	P. SURESH
22.	M.V.C.6511/2019	P. SURESH
23.	M.V.C.6512/2019	P. SURESH
24.	S.C.1631/2019	N. SRINIVAS
25.	M.V.C.7567/2019	H.N.RAMESH
26.	M.V.C.7568/2019	RAJESH G.C
27.	M.V.C.7977/2019	T.V. RAMESH
28.	M.V.C.7978/2019	T.V. RAMESH
29.	M.V.C.7988/2019	G.P. SHIVAPRASAD
30.	M.V.C.707/2020	B C VINODA
31.	M.V.C.845/2020	RAVITEJA
32.	M.V.C.3138/2020	K.H.DAYANANDA
33.	M.V.C.3640/2020	HARISHA G
34.	M.V.C.4645/2020	D.G.MANJUNATH
35.	M.V.C.4646/2020	D.G. MANJUNATH
36.	C.C.51957/2014	Singh and Rani Associates

AFTERNOON SESSION

ARGUMENTS:

37.	M.V.C.3426/2018	NAGARAJA
38.	M.V.C.6851/2018	C.K.LOKESH
39.	M.V.C.7514/2018	RAJESH G.C
40.	S.C.851/2020	ARAVIND .M. NEGLUR
41.	M.V.C.3706/2020	CHANDRASHEKAR R
42.	C.C.51594/2014	C.V. SIJU